

[English]

Licences for Setting up Petro-Chemical Industries in Rajasthan

2087. SHRIMATI VASUNDHARA RAJE: Will the PRIME MINISTER be pleased to state:

(a) the number of applications for industrial licences received by the Government as on October 31, 1991 from private individuals for setting up petro-chemical industries in Rajasthan;

(b) the places where these petro-chemical industries are proposed to be set up; and

(c) the steps taken to expedite the clearance of these proposals?

THE MINISTER OF STATE FOR CHEMICAL AND FERTILIZER (DR. CHINTA MOHAN): (a) No application for industrial licence has been received by the Government during the calendar year 1991 from private individuals for setting up petro-chemical industries in Rajasthan.

(b) and (c). Do not arise.

World Bank Assistance for Water and Sewerage Project in Bombay

2088. SHRI RAM KAPSE: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government of Maharashtra has sought world bank assistance for Maharashtra Water Supply and Sewerage Project- Phase-II; and

(b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) The proposal after scrutiny, has since been referred to the Maharashtra Water Supply and Sewerage Board for revision from technical and financial angles.

[Translation]

Capital Investment in Public Sector Undertakings

2089. SHRI MADAN LAL KHURANA: Will the PRIME MINISTER be pleased to state:

(a) the number of public sector undertakings under the Central Government and the total amount of capital invested in them; and

(b) the number out of them showing profit?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) There were 244 Central Public Sector Enterprises having total investment of Rs. 99315-31 crores as on 31.3.1990 upto which period only the information is available.

(b) 131 Public Sector Enterprises earned net profit during 1989-90.

[English]

Recommendations of National Transport Policy Committee

2090. SHRI MADAN LAL KHURANA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether National Transport Policy Committee in its report had recommended the strengthening of transport facilities in the Metropolitan and medium and small sized

cities and to consider issues like traffic management etc;

(b) whether N.T.P.C had also recommended establishment of a National Transport Commission and unified urban transport authorities; and

(c) if so, the details of the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Yes, Sir.

(c) Urban Transportation being a State subject, it is the responsibility of the concerned State Governments to formulate schemes and get funds allocated for this purpose in their budgets in consultation with the Union Planning Commission. The Govt. of India have accepted in principle the recommendations in regard to the necessity to have a unified transport authority to coordinate activities of various sectors handling Urban Transportation in metropolitan cities.

The recommendation of the National Transport Policy Committee relating to the setting up of a National Transport Commission was not accepted by the Government.

[Translation]

Working Conditions of Workers

2091. SHRI SIMON MARANDI: Will the PRIME MINISTER be pleased to state:

(a) whether the high powered Committee set up by the Ministry of Industry had visited several States and many workers organisations including the associates of the Khadi and Village Industries workers, had demanded a separate law to bring about improvement in the working conditions and

upliftment of unorganised workers, spinners and weavers, engaged in khadi and village industries;

(b) if so, the action taken in this direction since January, 1991; and

(c) if not, the time by which the Government propose to introduce a Bill in the Parliament in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) to (c). The high power Committee visited the States of Rajasthan, Uttar Pradesh, Bihar, Orissa, Andhra Pradesh, Karnataka, Tamil Nadu and Kerala and held discussions with the representatives of some of the Khadi Institutions and Khadi Boards as well as the workers' Unions to ascertain their views on various matters relating to the development of Khadi. Government received the Committee's Report in the last week of October, 1991. The Committee's Report does not mention about any demand by Khadi workers for a separate law. The Committee has not recommended for enactment of a separate law but suggested other measures for improvement in service conditions etc. of the workers.

Under the circumstances, there is no proposal for introduction of a Bill in the Parliament in this regard.

[English]

Rise in consumer price Index

2092. PROF. UMMAREDDY VENKATESWARLU:

SHRI RABI RAY:

Will the PRIME MINISTER be pleased to state:

(a) whether any increase in consumer price index is recorded by the end of October 1991 in comparison to the quarters ending June, 91, March 1991, December, 90, October 1990 and June 1990;